

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 30.04.2024 AT 10:30 AM

|                                  |   |
|----------------------------------|---|
| TRANSFER PETITION NO.            |   |
| COMPANY PETITION/APPLICATION NO. | IA (IBC)/877/2024 in Company Petition IB/122/2023 |
| NAME OF THE COMPANY              |   |
| NAME OF THE PETITIONER(S)        | State Bank of India                               |
| NAME OF THE RESPONDENT(S)        | Smt Rita B Parikh                                 |
| UNDER SECTION                    | 123 of IBC  |

**ORDER**

**IA (IBC)/877/2024**

**Present:** Ld. Counsel Mr. Krishna Mohan Gollamudi for the Applicant.

This is an application filed by the Resolution Professional to take on record the 1<sup>st</sup> progress report. Progress report is taken on record. Accordingly, this application is allowed and disposed of.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**